

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.10.2025

ORDER NO. 190 of 2025


Hon'ble President is pleased to partially modify the roster order no. 158 of 2025 (Revised) for **CESTAT, Mumbai** from **21.10.2025** to **24.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 21.10.2025 to 24.10.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Dr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. C. J. Mathew, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner, Mumbai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar